

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2160
ANSWERED ON:07.12.2011
AGREEMENTS
Tagore Shri Manicka

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether any agreements have been made between India and Maldives during the Prime Minister's visit to Maldives for SAARC summit recently;
- (b) if so, the details thereof; and
- (c) the time by which the same will be operational?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

(a) to (c) The Prime Minister paid a bilateral visit to Maldives on November 11 & 12, 2011 at the invitation of President of the Republic of Maldives. During this visit, following Agreements/Memorandum of Understandings were signed on November 12, 2011:

- (i) Framework Agreement on Cooperation for Development;
- (ii) Memorandum of Understanding on Combating International Terrorism, Illicit Drug Trafficking and Enhancing Bilateral Cooperation in Capacity Building, Disaster Management and Coastal Security;
- (iii) Agreement on the Transfer of Sentenced Persons;
- (iv) Agreement on Standby Credit Facility;
- (v) Memorandum of Understanding regarding Renovation of Indira Gandhi Memorial Hospital (IGMH) in Maldives;
- (vi) Programme of Cooperation in the field of Culture and Art for the period 2012-2015.

These Agreements, except the Agreement on the Transfer of Sentenced Persons, came into force on the date of signing. The Agreement on the Transfer of Sentenced Persons shall be subject to ratification by both the Governments.